

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-NINTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Fifty-ninth Report.

2. The Committee met on the 12th March, 1965 for classification and allocation of time for discussion of the following Bills:—

- (1) The Hindu Succession (Amendment) Bill, 1965 (*Amendment of article 14*) by Pandit D. N. Tiwary.
- (2) The Salaries and Allowances of Ministers (Amendment) Bill, 1965 (*Amendment of section 6*) by Shri Yashpal Singh.
- (3) The Advocates (Amendment) Bill, 1965 (*Amendment of sections 24 and 55*) by Shri V. C. Parashar.
- (4) The Motor Vehicles (Amendment) Bill, 1965 (*Amendment of section 24*) by Shri Yashpal Singh.
- (5) The All India Ayurvedic Medical Council Bill, 1965 by Shri A. T. Sarma.

CLASSIFICATION AND ALLOCATION OF TIME TO BILLS

3. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri V. C. Parashar, A. T. Sarma and Yashpal Singh (who is also a Member of the Committee) attended the sitting.

4. After considering all aspects of the Bills, the Committee placed all the five Bills in category 'B' and recommended allocation of time to them as indicated below:—

(1) The Hindu Succession (Amendment) Bill, 1965 (<i>Amendment of section 14</i>).	1 hour.
(2) The Salaries and Allowances of Ministers (Amendment) Bill, 1965 (<i>Amendment of section 6</i>).	1 hour.
(3) The Advocates (Amendment) Bill, 1965 (<i>Amendment of sections 24 and 55</i>).	1 hour.
(4) The Motor Vehicles (Amendment) Bill, 1965 (<i>Amendment of section 24</i>).	1 hour.
(5) The All India Ayurvedic Medical Council Bill, 1965.	2 hours.

Recommendation

5. The Committee recommend that the categorisation and allocation of time to Bills as shown in paragraph 4 above be agreed to by the House.

NEW DELHI;

March 12, 1965.

Phalgun 21, 1886 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.